

1	2	3
40.	Deputy General Manager (F&A)	22.05.2008
41.	Deputy General Manager (IS)/(OD)	18.06.2003
42.	Managing Director	03.09.2009
43.	Regional Manager (Outside Delhi)	25.08.2007
44.	Sr. Divisional Manager (Outside Delhi)	11.09.2008
45.	Divisional Manager (Outside Delhi)	01.09.2012
46.	Sr. Accounts Officer	17.12.2009

**Guidelines for re-employment**

848. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government of India has issued guidelines regarding prescribing maximum age limit for re-employment in SBI and other Public Sector Banks upto the age of 50 years in "Ex-servicemen (Re-employment in Central Civil Services and Posts) Rules, 1979";

(b) if so, the details of these guidelines and whether these guidelines are being implemented by all banks uniformly without prejudice to the ex-servicemen category; and

(c) whether ex-servicemen joining banks at the age of 50 years are being extended the opportunities for out of cadre promotions on re-employment to implement the policy of Government of Assured Career Progression (ACP) Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) to (c) Guidelines on reemployment of Ex-servicemen in Public Sector Banks/Financial services have been issued vide the Ministry of Finance, Department of Economic Affairs (Banking Division) (Now Department of Financial Services) OM No.261/16/89-SCT(B) dated the 30th May, 1990. The OM prescribes the following maximum age limit for recruitment of Ex-servicemen in the Public Sector Banks/Financial Institutions:

1. Security Guard/Armed Guard-45 Years

2. Clerical cadre-50 Years
3. Sub-staff cadre other than Security Guard/Armed Guard-50 Years
4. Chief Security Officer-55 Years
5. Security Officers-40 Years

The Public Sector Banks do not have any Assured Career Progression Scheme (ACP) similar to Government.

**Country's rank in global age watch index**

849. SHRI ALOK TIWARI:  
SHRI PRABHAT JHA:  
SHRIMATI KUSUM RAI:  
SHRI ARVIND KUMAR SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether as per the data of Global Age Watch Index, India ranks at 73rd position in elderly care out of 91 countries sampled; and

(b) if so, whether Government would provide for parents care leave on line of child care leave to Central Government employees in view of above, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Global Age Watch Index is a measure of quality of life and well-being of older people around the world. It measures the economic, social and political elements. India is ranked 73rd out of 91 countries selected for the index.

(b) The Government has no proposal to provide for Parent Care Leave on the lines of Child Care Leave (CCL). CCL is allowed to female Central Government employees with a specific purpose of improving participation of more females in Government service. The Central Government employees are already entitled to various kinds of leave which can be availed for appropriate purposes.

**Criminals responsible for Netai Carnage**

850. SHRI SUKHENDU SEKHAR ROY: Will the PRIME MINISTER be pleased to state: